## GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 3574 TO BE ANSWERED ON 02.01.2019

#### **CHANGE OF NAME OF HAZARIBAGH STATION**

### †3574. DR. RAVINDRA KUMAR RAY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Saria station under East-central railway is known as Hazaribagh Road and passengers of Hazaribagh get off at this station in confusion;
- (b) if so, whether the railways proposes to give advise/recommendation to State Government to change the name of this station;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has received any advice from any public representative/others in this regard; and
- (e) if so, the action taken thereon?

#### **ANSWER**

#### MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

#### (SHRI RAJEN GOHAIN)

- (a) The civil area outside Hazaribagh Road station is known as Saria. However, no such complaint has been received regarding passengers getting off at Hazaribagh town in confusion of Hazaribagh.
- (b) & (c): Ministry of Home Affairs, Government of India, is the competent authority to approve change in the name of a Railway station on Indian Railways. It does so on the recommendation of the State Government concerned.

Zonal Railway implement the change of name of railway stations after Gazette notification issued by State Government after getting approval from Ministry of Home Affairs in this regard.

(d) & (e): Representations/requests were received in this regard and forwarded for necessary action to the concerned based on the existing guidelines.

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